NEYVELI LIGNITE CORPORATION LIMITED
(A Govt. of IndiaEnterprise)
(Regd. Office: 135 Periyar EVR High Road, Kilpauk, Chennai-600 010)
www.nlcindia.com CIN L93090TN1956GOI003507
COMMERCIAL DEPARTMENT:: CORPORATE OFFICE :: P.O. NEYVELI-607 801.
Cuddalore District, Tamil Nadu
Ph: 04142-253429 Fax: 04142-252646 e-mail :commercial@nlcindia.com

Lr.No. NLC/ Comml./ Expected revenue /2015 Date: 26.11.2015

To
The Secretary,
Central Electricity Regulatory Commission,
3rd & 4th floor, Chanderlok Building,
36, Janpath Marg,
NEW DELHI - 110 001 .

Sir,

Sub : Furnishing of details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations – Reg.

Ref : CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010

Please find enclosed an Affidavit, containing the details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations as on 30.09.2015 in line with the CERC Regulations cited.

The above may please be taken on record.

Thanking you,

Yours faithfully,
For Neyveli Lignite Corporation Ltd.

Executive Director / Commercial

Encl : As above

S.NO	DESCRIPTION	PAGE
1	FORM-2	3-4
2	FORM-1	5-6
3	The details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations as on 30.09.2015- NLC-TPS I, NLC-TPS I Expansion, NLC -TPS II Stage I , NLC - TPS II Stage II, NLC TPS II Expansion and NLC-Barsingsar TPS (certified by Auditors)	7-21
4	Soft Copy of Annexure – The details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations in a CD	Enclosed

भारतीय गैर न्यायिक

भारत

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N.L.C. Ltd. Neyveli.

S. Sumar
S. சுமார்
ஒப்பந்ததாரர் விற்பனையாளர்
R.C.No.9581 / B1 / 10-4
சுமார் எண்.9, T.P.நகர்
சென்னை-600 004.

FORM 2

BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION, NEW DELHI

IN THE MATTER OF:

Furnishing of details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations in compliance with CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010

IN THE MATTER OF

Revenue from Tariff and charges Information for the year 2014-17

AND IN THE MATTER OF

Neyveli Lignite Corporation Limited,
Neyveli House, 135, EVR Periyar Road,
Kilpauk, Chennai-600 010 ..... **PETITIONER**

C. KRISHNAMOORTHY, M.A., B.L., ADVOCATE & NOTARY PUBLIC G.O. 203 / 2015 Neyveli DISTRICT ★ NOTARY PUBLIC, CUD.

Affidavit verifying the reply:

I, **R.Mohan** son of Shri. **C.S. Rajagopalan**, aged 57 years, residing at F17, R P Salai, BLOCK-27, NEYVELI-607 803, do solemnly affirm and say as follows:

I am the Executive Director (Commercial) of the NEYVELI LIGNITE CORPORATION LIMITED, the Petitioner in the above matter and am duly authorized by the said Petitioner to make this affidavit

- Hon'ble Commission vide CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010 has directed the generating companies, falling within the regulatory jurisdiction of the Commission to furnish the details of expected revenue from Tariffs and charges as per the prescribed Formats annexed to the Regulation. Accordingly NLC is filing the details of expected revenue from Tariffs and charges of NLC Thermal power stations vide this affidavit.

2. The statements made in FORM 1 enclosed, containing a total number of ..... pages herein now shown to me are true to my knowledge and based on information and I believe them to be true.

Solemnly affirm at NEYVELI on this day of **26.11.2015** that the contents of the above affidavit are true to my knowledge, no part of it is false and no material has been concealed there from.

Mohan R.
Executive Director/ Commercial / NLC LTD.
Identified before me by

26/11/15
C.KRISHNA MOORTHY, M.A., B.L.,
ADVOCATE & NOTARY PUBLIC
ROLL No. 531/80
Block - 2, Neyveli - 607 801.
Cuddalore &VDM District

NOTARIAL NOTARIAL
NOTARY PUBLIC, CUDDALORE

FORM 1

BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

IN THE MATTER OF:

Furnishing of details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations in compliance with CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010

IN THE MATTER OF
Revenue Information for the year 2014-17

AND IN THE MATTER OF
Neyveli Lignite Corporation Limited,
Neyveli House,
135, EVR Periyar Road,
Kilpauk, Chennai-600 010 ..... **PETITIONER**

THE PETITIONER HUMBLY STATES THAT:

BACKGROUND:

1.0 In exercise of powers conferred under Section 62(5) read with section 178(2)(u) of the Electricity Act 2003, Central Electricity Regulatory Commission has notified the CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010 for furnishing the details of expected revenue from Tariffs and charges as per the prescribed Formats annexed to the Regulation.

2.0 Accordingly, NLC is furnishing to CERC in respect of NLC's generating stations, the details of expected revenue from Tariffs and charges as per the prescribed Formats annexed to the Regulation, along with details in soft copy.

3.0 As specified in the Regulations, the details for the year 2011-12 ,2012-13, 2013-14 and 2014-15 are based on the audited financial statements of that years, the first half of the current financial year 2015-16, is based on statements of accounts up to 30.09.2015 and that for the 2nd half of the current financial year (2015-16) and for the ensuing year 2016-17 are based on provisional / estimated figures.

PRAYER:

NLC humbly requests the Hon'ble Commission

1. To take on record the details of expected revenue from Tariffs and charges submitted by NLC in respect of its Thermal Power Stations in compliance with CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010 vide this affidavit.

PETITIONER

P.B. Vijayaraghavan & Co.,
Chartered Accountants

14, (Old No. 27) Cathedral Garden Road,
Nungambakkam, Chennai - 600 034.
Tel : +91-44-2826 3918 / 3490
Mobile : +91-098401 88734
Fax : +91-44-2827 6519
e-mail : admin@pbv.co.in

CERTIFICATE

We have examined the expected revenue calculated based on tariffs and charges determined by CERC, of **M/s Neyveli Lignite Corporation Limited** (herein after referred to as "The Company") having registered Office at Neyveli House, No.135, Periyar EVR High Road, Kilpauk, Chennai 600010, Tamil Nadu, in accordance with Standard on Assurance Engagement 3400, 'The Examination of Prospective Financial Information', issued by institute of Chartered Accountants of India.

The presentation and preparation of the expected revenue including the assumptions, is the responsibility of the management and has been approved by the General Manger of each Thermal Power station of the Company. The sources of information are set out in Annexure – 1.

Our responsibility is to examine the evidence supporting and not the verification of the expected revenue. Therefore, we do not vouch for the accuracy of the same.
This statement has been prepared in pursuant to the Regulation no. 3 under chapter 2 of the CERC {Procedures for calculating the expected revenue from tariffs and charges} Regulations 2010, for TPS - 1(600 MW), TPS – 1 Expansion (420 MW), TPS – II Stage I (630MW), TPS – II Stage II (840MW), Barsingsar Thermal Power station (250MW) and TPS II Expansion (500MW) of the company. The company has got provisional tariff order from CERC for the period 2014-17 in respect of TPS II Expansion.

The said Company has submitted the following documents in preparation of the Certificate:

a) Company Trail Balance as on 31.03.2015

b) Company Trail Balance as on 30.09.2015

True Copy Attested

P.B. Vijayaraghavan & Co.,
Chartered Accountants

14, (Old No. 27) Cathedral Garden Road,
Nungambakkam, Chennai - 600 034.
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c) Production Details furnished by the General Managers of the respective power generation units.

d) Basis for Annual Fixed charges for the year 2014-15 – Tariff order(s) issued by CERC for the period 2014-19

e) Basis of Annual Fixed charge for 2015-16 & 2016-17 – Workings submitted in the tariff petitions filed before CERC for the Tariff period 2014-19 for all NLC Thermal Power Stations except NLC TPS II Expansion

f) For NLC TPS II Expansion, basis of Annual fixed charges for 2015-16 & 2016-17-tariff order issued by CERC.

g) Energy Charges are adopted as per CERC Regulations 2014-2019 and

h) Schedules for the Year 2014-15 and up to Sep 2015.

The following assumptions were taken into account while preparing the statements.

a) Information furnished for the previous year (2014-15) and April-2015 to September-2015 of the current year on actual basis and Oct-2015 to March-2016 of the current year on estimation basis.

b) The UI revenue depends on the unit operating conditions and grid frequency. It should not be viewed as normal regular revenue through tariff. UI revenue depends on the system demand & varies with success of Monsoon activities.

c) Operating norms / Financial norms specified by the Commission for determination of the power tariff for the period 2014-19 and

d) Expected capacity charges, Return of Equity, Energy Charges recoverable are based on the tariff petitions filed by Neyveli Lignite Corporation before Hon'ble Commission (CERC) for the period 2014-19 for NLC Power Stations except NLC TPS II Expansion.

True Copy Attested

P.B. Vijayaraghavan & Co.,
Chartered Accountants

14, (Old No. 27) Cathedral Garden Road,
Nungambakkam, Chennai - 600 034.
Tel : +91-44-2826 3918 / 3490
Mobile : +91-098401 88734
Fax : +91-44-2827 6519
e-mail : admin@pbv.co.in

e) Expected capacity charges, Return of Equity, Energy Charges recoverable are based on the tariff order issued by Hon'ble Commission (CERC) for the period 2015-17 for NLC TPS II Expansion.

Based on our examination of the evidence supporting the assumptions, nothing has come to our attention, which causes us to believe that assumptions do not provide a reasonable basis for the forecast. Further, we certify that the expected revenue statement namely, Form 1 and Form 2 of the Respective Power Stations of the Neyveli Lignite Corporation is properly prepared on the basis of the assumptions as set out in Annexure – 1 and on a consistent basis with the historical financial statements, using appropriate accounting principles.

Actual results are likely to be different from the forecast since anticipated events might not occur as expected and the variation might be material.

Date :- 25th November 2015
Place:- Chennai

For P.B.Vijayaraghavan & Co.
Chartered Accountants
Firm Regn. No. 004721S

P.B. Srinivasan
Partner
M No. 203774

True Copy Attested

Name of Utility : NEYVELI LIGNITE CORPORATION LIMITED
Name of Plant : Thermal Power Station - I (600 MW)

FORM NO : 1

S. No.	Particulars	Unit	Previous Year 2014-15	Current Year (Apr-Sep) 2015-16	Current Year (Oct-Mar) 2015-16	Ensuing Year 2016-17
1a	Actual/Expected Availability	%	67.738	68.168	74.227	72.000
1b	Actual/Expected Auxilary Energy Consumption	%	12.067	11.835	12.165	12.000
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	` in Crore	246.52	131.23	142.90	292.32
2b	Actual/Expected recovery of Return on Equity	` in Crore	8.14	4.38	4.38	8.88
2c	Actual/Expected recovery of Incentive	` in Crore	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	2850.57	1438.54	1566.39	3030.48
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	330.48	396.31	396.31	440.00
5a	Actual/Expected recovery of Energy Charges	` in Crore	942.06	570.11	620.78	1333.41
5b	Actual/Expected Fuel Price considered	Rs/Tonne	1790.00	2077.00	2077.00	2312.00
6a	Actual UI generation	MU	25.62	-5.17	0.00	0.00
6b	Actual UI rate	Paise/Kwhr	373.16	-26.44	0.00	0.00
6c	Actual Revenue from UI	` in Crore	9.56	0.14	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	` in Crore	1188.58	701.34	763.67	1625.74

True Copy Attested

Name of Utility : NEYVELI LIGNITE CORPORATION LIMITED
Name of Plant: NLC- Thermal Power Station - I (600 MW)

FORM NO : 2

S. No.	Particulars	Unit	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17
1a	Actual/Expected Availability	%	74.532	75.752	77.717	67.738	71.198	72.000
1b	Actual/Expected Auxilary Energy Consumption	%	11.97	11.55	11.42	12.07	12.00	12.00
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	` in Crore	262.25	272.59	304.67	246.52	274.13	292.32
2b	Actual/Expected recovery of Return on Equity	` in Crore	23.96	14.95	10.85	8.14	8.75	8.88
2c	Actual/Expected recovery of Incentive	` in Crore	0.00	0.00	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	3145.66	3188.42	3271.10	2850.57	3004.92	3030.48
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	221.44	238.23	257.80	330.48	396.31	440.00
5a	Actual/Expected recovery of Energy Charges	` in Crore	696.56	759.59	843.36	942.06	1190.88	1333.41
5b	Actual/Expected Fuel Price considered	Rs/Tonne	1312.00	1409.00	1444.00	1790.00	2077.00	2312.00
6a	Actual UI generation	MU	27.22	28.17	6.73	25.62	0.00	0.00
6b	Actual UI rate	Paise/Kwhr	364.23	295.30	410.31	373.16	0.00	0.00
6c	Actual Revenue from UI	` in Crore	9.91	8.32	2.76	9.56	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	` in Crore	958.81	1032.18	1148.03	1188.58	1465.01	1625.74

True Copy Attested

Name of Utility : NEYVELI LIGNITE CORPORATION LIMITED						FORM NO : 1
Name of Plant : Thermal Power Station - II Stage 1 (630 MW)						
S. No.	Particulars	Unit	Previous Year 2014-15	Current Year (Apr-Sep) 2015-16	Current Year (Oct-Mar) 2015-16	Ensuing Year 2016-17
1a	Actual/Expected Availability	%	87.780	93.700	64.070	75.000
1b	Actual/Expected Auxilary Energy Consumption	%	9.580	9.660	10.000	10.000
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	` in Crore	236.26	124.18	124.18	261.07
2b	Actual/Expected recovery of Return on Equity	` in Crore	14.66	7.33	7.33	14.66
2c	Actual/Expected recovery of Incentive	` in Crore	16.34	13.77	-13.77	0.00
3	Actual/Expected Scheduled Generation	MU	3984.77	2109.43	1468.87	3429.33
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	239.63	281.98	281.98	323.60
5a	Actual/Expected recovery of Energy Charges	` in Crore	954.87	594.82	414.19	1109.73
5b	Actual/Expected Fuel Price considered	Rs/Tonne	1806.00	2066.00	2066.00	2329.00
6a	Actual UI generation	MU	6.40	1.81	0.00	0.00
6b	Actual UI rate	Paise/Kwhr	760.94	1088.40	0.00	0.00
6c	Actual Revenue from UI	` in Crore	4.87	1.97	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	` in Crore	1207.47	732.77	524.60	1370.81

True Copy Attested

Name of Utility : NEYVELI LIGNITE CORPORATION LIMITED

Name of Plant : Thermal Power Station - II Stage 1 (630 MW)

FORM NO : 2

S. No.	Particulars	Unit	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17
1a	Actual/Expected Availability	%	84.91	86.35	88.95	87.780	78.885	75.000
1b	Actual/Expected Auxilary Energy Consumption	%	9.60	9.67	9.54	9.58	9.83	10.00
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	` in Crore	223.27	243.15	262.22	236.26	248.36	261.07
2b	Actual/Expected recovery of Return on Equity	` in Crore	22.59	18.58	16.77	14.66	14.66	14.66
2c	Actual/Expected recovery of Incentive	` in Crore	0.00	0.00	0.00	16.34	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	3870.17	3915.95	3957.97	3984.77	3578.31	3429.33
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	190.43	197.95	215.30	239.63	281.98	323.60
5a	Actual/Expected recovery of Energy Charges	` in Crore	737.00	775.15	852.15	954.87	1009.01	1109.73
5b	Actual/Expected Fuel Price considered	Rs/Tonne	1556.00	1568.00	1692.00	1806.00	2066.00	2329.00
6a	Actual UI generation	MU	41.64	52.62	18.76	6.40	0.00	0.00
6b	Actual UI rate	Paise/Kwhr	328.53	325.54	574.09	760.94	0.00	0.00
6c	Actual Revenue from UI	` in Crore	13.68	17.13	10.77	4.87	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	` in Crore	960.27	1018.30	1114.37	1207.47	1257.37	1370.81

True Copy Attested

Name of Utility : NEYVELI LIGNITE CORPORATION LIMITED
Name of Plant : Thermal Power Station - II Stage 2 (840 MW)

FORM NO : 1

S. No.	Particulars	Unit	Previous Year 2014-15	Current Year (Apr-Sep) 2015-16	Current Year (Oct-Mar) 2015-16	Ensuing Year 2016-17
1a	Actual/Expected Availability	%	87.170	84.560	78.480	75.000
1b	Actual/Expected Auxilary Energy Consumption	%	9.610	9.810	10.000	10.000
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	` in Crore	305.27	161.15	161.15	337.56
2b	Actual/Expected recovery of Return on Equity	` in Crore	40.41	20.06	20.06	38.30
2c	Actual/Expected recovery of Incentive	` in Crore	20.01	4.08	-4.08	0.00
3	Actual/Expected Scheduled Generation	MU	5383.03	2579.79	2450.86	4671.56
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	240.21	282.34	282.34	323.60
5a	Actual/Expected recovery of Energy Charges	` in Crore	1293.06	728.38	691.98	1511.72
5b	Actual/Expected Fuel Price considered	Rs/Tonne	1806.00	2066.00	2066.00	2329.00
6a	Actual UI generation	MU	-3.30	-2.73	0.00	0.00
6b	Actual UI rate	Paise/Kwhr	-1412.12	-761.90	0.00	0.00
6c	Actual Revenue from UI	` in Crore	4.66	2.08	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	` in Crore	1618.34	893.60	849.04	1849.28

True Copy Attested

Name of Utility : NEYVELI LIGNITE CORPORATION LIMITED					FORM NO : 1	
Name of Plant : Thermal Power Station - I Expansion (420 MW)						
S. No.	Particulars	Unit	Previous Year 2014-15	Current Year (Apr-Sep) 2015-16	Current Year (Oct-Mar) 2015-16	Ensuing Year 2016-17
1a	Actual/Expected Availability	%	92.578	100.327	72.104	80.000
1b	Actual/Expected Auxilary Energy Consumption	%	8.210	7.870	8.500	8.500
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	` in Crore	329.65	161.51	161.51	279.65
2b	Actual/Expected recovery of Return on Equity	` in Crore	114.71	50.78	50.78	92.00
2c	Actual/Expected recovery of Incentive	` in Crore	20.03	16.23	-6.29	0.00
3	Actual/Expected Scheduled Generation	MU	3093.75	1674.86	1217.00	2701.00
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	225.49	262.54	262.54	302.80
5a	Actual/Expected recovery of Energy Charges	` in Crore	697.61	439.72	319.51	817.86
5b	Actual/Expected Fuel Price considered	Rs/Tonne	1806.00	2066.00	2066.00	2329.00
6a	Actual UI generation	MU	13.54	4.70	0.00	0.00
6b	Actual UI rate	Paise/Kwhr	196.79	146.96	0.00	0.00
6c	Actual Revenue from UI	` in Crore	2.66	0.69	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	` in Crore	1047.29	617.46	474.73	1097.51

True Copy Attested

Name of Utility : NEYVELI LIGNITE CORPORATION LIMITED

Name of Plant : Thermal Power Station - II Stage 2 (840 MW)

FORM NO : 2

S. No.	Particulars	Unit	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17
1a	Actual/Expected Availability	%	85.65	87.69	89.17	87.170	81.520	75.000
1b	Actual/Expected Auxilary Energy Consumption	%	9.66	9.66	9.67	9.61	9.90	10.00
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	` in Crore	319.49	335.31	365.52	305.27	322.29	337.56
2b	Actual/Expected recovery of Return on Equity	` in Crore	53.17	49.81	47.58	40.41	40.11	38.30
2c	Actual/Expected recovery of Incentive	` in Crore	0.00	0.00	0.00	20.01	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	5319.04	5424.28	5407.25	5383.03	5030.65	4671.56
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	190.43	197.94	215.30	240.21	282.34	323.60
5a	Actual/Expected recovery of Energy Charges	` in Crore	1012.91	1073.69	1164.18	1293.06	1420.35	1511.72
5b	Actual/Expected Fuel Price considered	Rs/Tonne	1556.00	1568.00	1692.00	1806.00	2066.00	2329.00
6a	Actual UI generation	MU	48.02	62.99	15.48	-3.30	0.00	0.00
6b	Actual UI rate	Paise/Kwhr	357.56	362.60	937.98	-1412.12	0.00	0.00
6c	Actual Revenue from UI	` in Crore	17.17	22.84	14.52	4.66	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	` in Crore	1332.40	1409.00	1529.70	1618.34	1742.65	1849.28

True Copy Attested

Name of Utility : NEYVELI LIGNITE CORPORATION LIMITED

Name of Plant : Thermal Power Station - I Expansion (420 MW)

FORM NO : 2

S. No.	Particulars	Unit	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17
1a	Actual/Expected Availability	%	83.70	90.73	91.37	92.578	86.216	80.000
1b	Actual/Expected Auxilary Energy Consumption	%	9.50	8.56	8.46	8.21	8.19	8.50
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	` in Crore	386.82	391.77	395.87	329.65	323.02	279.65
2b	Actual/Expected recovery of Return on Equity	` in Crore	173.67	157.98	76.15	114.71	101.56	92.00
2c	Actual/Expected recovery of Incentive	` in Crore	0.00	0.00	0.00	20.03	9.93	0.00
3	Actual/Expected Scheduled Generation	MU	2778.07	3013.48	2992.61	3093.75	2891.86	2701.00
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	183.49	180.67	202.30	225.49	262.54	302.80
5a	Actual/Expected recovery of Energy Charges	` in Crore	509.76	544.43	605.40	697.61	759.23	817.86
5b	Actual/Expected Fuel Price considered	Rs/Tonne	1556.00	1568.00	1692.00	1806.00	2066.00	2329.00
6a	Actual UI generation	MU	31.89	22.08	20.95	13.54	0.00	0.00
6b	Actual UI rate	Paise/Kwhr	264.69	301.60	267.22	196.79	0.00	0.00
6c	Actual Revenue from UI	` in Crore	8.44	6.66	5.60	2.66	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	` in Crore	896.58	936.20	1001.27	1047.29	1092.19	1097.51

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Name of Utility : NEYVELI LIGNITE CORPORATION LIMITED						FORM NO : 1
Name of Plant : Barsingsar Thermal Power Station (250 MW)						
S. No.	Particulars	Unit	Previous Year 2014-15	Current Year (Apr-Sep) 2015-16	Current Year (Oct-Mar) 2015-16	Ensuing Year 2016-17
1a	Actual/Expected Availability	%	63.481	54.072	85.242	73.059
1b	Actual/Expected Auxilary Energy Consumption	%	13.510	13.965	12.750	13.250
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	` in Crore	335.42	132.84	209.41	357.42
2b	Actual/Expected recovery of Return on Equity	` in Crore	116.19	58.31	58.31	117.64
2c	Actual/Expected recovery of Incentive	` in Crore	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	1197.39	528.04	812.71	1383.90
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	117.04	114.97	114.97	124.90
5a	Actual/Expected recovery of Energy Charges	` in Crore	140.14	60.71	93.44	172.85
5b	Actual/Expected Fuel Price considered	Rs/Tonne	841.00	757.00	757.00	812.00
6a	Actual UI generation	MU	-7.14	-11.76	0.00	0.00
6b	Actual UI rate	Paise/Kwhr	175.87	205.99	0.00	0.00
6c	Actual Revenue from UI	` in Crore	-1.25	-2.42	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	` in Crore	475.56	193.54	302.85	530.27

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Name of Utility : NEYVELI LIGNITE CORPORATION LIMITED

FORM NO : 2

Name of Plant : Barsingsar Thermal Power Station (250 MW)

S. No.	Particulars	Unit	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17
1a	Actual/Expected Availability	%	70.06	59.00	67.05	63.481	69.657	73.059
1b	Actual/Expected Auxilary Energy Consumption	%	12.48	12.68	12.61	13.51	13.36	13.25
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	` in Crore	93.72	359.07	375.50	335.42	342.25	357.42
2b	Actual/Expected recovery of Return on Equity	` in Crore	24.80	116.47	122.26	116.19	116.61	117.64
2c	Actual/Expected recovery of Incentive	` in Crore	0.00	0.00	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	314.18	1113.23	1253.91	1197.39	1340.75	1383.90
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	107.26	103.95	112.90	117.04	114.97	124.90
5a	Actual/Expected recovery of Energy Charges	` in Crore	33.70	115.72	141.57	140.14	154.15	172.85
5b	Actual/Expected Fuel Price considered	Rs/Tonne	696*/837	853.00		841.00	757.00	812.00
6a	Actual UI generation	MU	1.19	0.71	-1.18	-7.14	0.00	0.00
6b	Actual UI rate	Paise/Kwhr	241.86	30.04	479.12	175.87	0.00	0.00
6c	Actual Revenue from UI	` in Crore	0.29	0.02	-0.56	-1.25	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	` in Crore	127.42	474.79	517.07	475.56	496.39	530.27

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Name of Utility : NEYVELI LIGNITE CORPORATION LIMITED					FORM NO : 1	
Name of Plant : Thermal Power Station - II Expansion (500 MW)						
S. No.	Particulars	Unit	Current Year (Apr-Sep) 2015-16 Unit 2	Current Year (Apr-Sep) 2015-16 Station	Current Year (Oct-Mar) 2015-16 Station	Ensuing Year 2016-17 Station
1a	Actual/Expected Availability	%	17.972	23.556	68.440	75.000
1b	Actual/Expected Auxilary Energy Consumption	%	27.420	24.920	12.500	11.500
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	` in Crore	15.60	47.49	238.10	627.14
2b	Actual/Expected recovery of Return on Equity	` in Crore	1774.85	6398.26	6398.25	17346.38
2c	Actual/Expected recovery of Incentive	` in Crore	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	72.25	246.63	1315.13	2907.22
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	2.64	2.61	2.61	2.56
5a	Actual/Expected recovery of Energy Charges	` in Crore	19.09	64.48	343.84	743.38
5b	Actual/Expected Fuel Price considered	Rs/Tonne	2066.00	2066.00	2066.00	2329.00
6a	Actual UI generation	MU	0.00	-4.44	4.44	14.54
6b	Actual UI rate	Paise/Kwhr	0.00	263.81	241.26	240.78
6c	Actual Revenue from UI	` in Crore	0.00	-1.17	1.07	3.50
7	Total Revenue (2a + 2c + 5a)	` in Crore	34.69	111.97	581.95	1370.52

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Name of Utility : NEYVELI LIGNITE CORPORATION LIMITED

FORM NO : 2

Name of Plant : Thermal Power Station - II Expansion (500 MW)

S. No.	Particulars	Unit	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17
1a	Actual/Expected Availability	%					75.000	75.000
1b	Actual/Expected Auxilary Energy Consumption	%					14.00	11.50
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	` in Crore					301.20	627.14
2b	Actual/Expected recovery of Return on Equity	` in Crore					145.71	173.46
2c	Actual/Expected recovery of Incentive	` in Crore					0.00	0.00
3	Actual/Expected Scheduled Generation	MU					1634.01	2907.22
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr					2.61	2.56
5a	Actual/Expected recovery of Energy Charges	` in Crore					427.21	743.38
5b	Actual/Expected Fuel Price considered	Rs/Tonne					2066.00	2329.00
6a	Actual UI generation	MU					0.00	14.54
6b	Actual UI rate	Paise/Kwhr					0.00	1.00
6c	Actual Revenue from UI	` in Crore					-0.10	3.50
7	Total Revenue (2a + 2c + 5a)	` in Crore					728.41	1370.52

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